Name of the Corporate Debtor: S N JEE BUILD WELL PRIVATE LIMITED; Date of Commencement of CIRP: 07-01-2021; List of Creditors as on: 16-06-2021; Name of IP: Mr. Rakesh Kumar Jain; Process Number: 1; Last 5 digitof registration number: 12068

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors	24	249649004	24	224485303	9.04	0	25163701	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1918773527	1	1918773527	77.25	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	11	725154266	5	340482745	13.71	0	90489290	294182231	Annexure 4
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)							25163701		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)									NA
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		36	2893576797	30	2483741575	100.00	0	115652991	294182231	